

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No. 607/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th December 2017, 10.30 A.M

Name of the Company	Ashok Engineering & Construction Co.-Vs-Malik Infrastructure India Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

① NIM DEM DORIGE, Advocate Operational Creditors *Nim Dem Doyee*
 ② Md. Saayef S. Siddiqui, Advocate Operational creditor *Md. Sayef S. Siddiqui*

O R D E R

Ld. Counsel for the operational creditor and the corporate debtor are present.

Ld. Counsel for the operational creditor has filed affidavit of service, which may be taken on record. She has also informed that talks of settlement are going on and on this basis prayed for an adjournment. Prayer is allowed.

List it on 17/01/2018 for admission.

Sd
(Jinan K.R.)
Member (J)

Sd
(V.P.Singh)
Member (J)